

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6669
ANSWERED ON:08.05.2013
CENTRAL ADMINISTRATIVE TRIBUNAL
Ju Dev Shri Dilip Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government has received any memorandum in regard to establishment of full fledged State level bench of the Central Administrative Tribunal (CAT) at Raipur by bifurcating from Jabalpur of Madhya Pradesh State which is a prolonged demand of the Chhattisgarh State;

(b) if so, the details thereof and the action taken thereon;

(c) whether there is also a proposal for establishment of a full fledged Chhattisgarh CAT circle which is presently sharing with Madhya Pradesh; and

(d) if so, the details thereof and the action taken thereon and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): The Department of Personnel and Training has not received any such memorandum.

(b): Does not arise.

(c):No, Madam.

(d):Does not arise.